



Mr. Paramhans for  
Mr. Aashish Anand Bernard

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
Mr. Ambuj Dixit for R.4

**Appeal No. 122 of 2016**

**Maharashtra State Load Despatch Centre (MSLDC) ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.Y. Deshmukh

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing  
on **01.08.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**

*ts/mk*